

ITEM NO.24

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Criminal Appeal No(s). 1617/2024

XYZ

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

IA No. 108237/2023 - EXEMPTION FROM FILING O.T.)

Date : 17-05-2024 These matters were called on for hearing today.

For Appellant(s)

Mr Anil Kumar Pandey, Adv.
Mr. K. L. Janjani, AOR

For Respondent(s)

Mr. Satish Tamta, Sr. Adv.
Mr. Nishchay dutt, Adv.
Ms. Swaralipi Deb Roy, Adv.
Mr. Abhigya Kushwah, AOR
Mrs. Sunita Yadav, Adv.
Mr. Pradeep Kumar Dubey, Adv.
Mr. Siddharth Rajkumar Murarka, Adv.
Mr. Akhilesh Kumar Shrivastava, Adv.
Mr. Rohan Rohatgi, Adv.
Mrs. Shubhangini Rohatgi, Adv.

Mr. Rajat Singh, AOR
Mr. Ajay Kumar Prajapati, Adv.
Mr. Sarthak Chandra, Adv.
Ms Rachana Chakrawarti, Adv.

Mr. Dhruv Tamta, AOR

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UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 to 6 are duly represented and respondent nos.1 and 3 have filed counter affidavit.

Parties may file additional documents, if any.

Ld. Counsel for the appellant has already filed rejoinder affidavit.

Ld. Counsel for the appellant now submits that no additional documents will be filed by them. Submission is taken on record.

Registry to process the matter for listing before the Hon'ble Court as per rules.

APARNA AJITSARIA
Registrar